tion permanent disability and disfiguremen t; and

(*c*) if so, what remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) The four caustic 'soda units have been allowed io function subject to compliance of the following conditions with immediate effect:

(i) Segregation of mercury bearing streams; and

(ii) better house keeping practices.

The deadline of December is for installation of the full-fledged treatment facility.

(b) The situation in Minamata in Japan is not comparable.

(c) Does not arise in view of (b) above.

Persons injured ajid killed by extremists in Punjab

1804. SHR1 AMARPROSAD CHAK-RABORTY:

SHR1 S. W. DHABE:

Will the Minister of HOME AFFAIRS be pleased to stale:

(a) the number of persons who were injured or killed by the extremists or terrorist's in Punjab during the period from 1st January to 30th April, 1985; and

(b) what steps Government have taken to maintain law and order and restore nory in that State7

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): (a) 43 persons were injured and 13 persons were killed during this period.

(b) The measures taken include police protection to known targets of the extremists, identifications of sensitive areas, intensive police patrolling, recovery of irms and ammunition by organising special raids and combing operations, ixtensive checks in vulnerable areas, trengthening of police machinery and treamlining ,_Df the intelligence set up.

Conversion of the residence of '^{at}e Shri V. K. Krishna Menon into _a Memorial hi Delhi

to Questions

1805. SHRJ C. HARIDAS: Will the PRIME MINISTER be pleased io state:

(a) whether there is any proposal under Government's consideration to convert into a memorial the residence where late Shrj V. K. Krishna Menon was residing;

(b) if so, what are the details thereof; and

(c) if answer to the part (a) above be in ih_c negative, what are the reasons therefor?

THE MINISTER OF STATE JN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE RE-FORMS ANO PUBLIC GRIEVANCES AND PENSION ANQ IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): (a) No, Sir.

(b) Does not arise.

(c) Government has no plans at present to set up such memorials.

Regularisation of Ad-hoc Employees

1S06. SHRI SYED AHMAD HASMI: Will the PRIME MINISTER b_e pleased to state:

(a) whether it is a fact that Government have issued any directives to various Ministries/Departments to the effect that the daily wage workers who have completed tw_0 years service with at least 240 days in a year are to be allowed to continue on ad-hoc basis and nol to be regularised;

(b) if sc, when these orders were issued-

(c) if no such orders have been issued what ar_e the reasons that some Minis tries/Departments have been retaining the daily wage workers on ad-hoc basis for years together on the pretext that there are no regular vacancies;